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payment under the Indian Factories
Act but the Ministerial people who
work overtime are paid a conveyance
allowance of Re. 1 if they work till
7-00 P.M. and Rs. 2 beyond that till
9-00 P.M. But we have taken up the
question whether these people can
also be paid some overtime.

SHRI A. C. GILBERT: May I know whether the control staff of the Top Secret Wing get any compensatory leave for doing the work after the prescribed hours?

SHRI ANIL K. CHANDA: I am sorry I could not answer this question.

REVERSION OF OVERSEERS IN GOVERNMENT PRESSES

- *73. SHRI A. C. GILBERT: Will the Minister of Works, Housing and Supply be pleased to state:
- (a) whether it is a fact that several Overseers in the Government of India Printing Presses who were promoted as departmental candidates and who have been serving for two to five years, are being reverted;
- (b) if so, how many of them are being reverted and the reason therefor; and
- (c) whether quotas for the above posts have been fixed for departmental apprentices and outside candidates, and if so, what are they?

THE DEPUTY MINISTER OF WORKS, HOUSING AND SUPPLY: (SHRI ANIL K. CHANDA): (a) and (b) Eight persons appointed to officiate as Overseers for periods ranging from 2 to 5 years on an ad hoc basis pending recruitment of candidates through the Union Public Service Commission are liable to be reverted to make room for Union Public Service Commission nominees.

(c) According to the revised Draft Recruitment Rules which are under consideration of the Union Public Service Commission and on the basis of which current recruitment is being made, 33 1/3 per cent. of the vacancies of Overseers in the Government of India Presses are reserved for departmental candidates and the remaining 66 2/3 per cent. for direct recruits. Even departmental candidates as well as apprentices, if any, could compete for the direct recruitment quota provided they have the requisite qualifications.

SHRI A. C. GILBERT: When these employees were promoted as Overseers, was any condition made that they would have to appear before the Union Public Service Commission?

Shri ANIL K. CHANDA: I am afraid the hon. Member has missed my answer. Under the present rules, 662/3 per cent. of Overseers are to be directly recruited by the Union Public Service Commission and the remaining 331/3 per cent. are by promotion. These are the people who are holding posts on a purely temporary basis because the U.P.S.C. quota has not been filled up.

SHRIMATI SAVITRY DEVI NIGAM: May I know if the departmentally promoted people have also been asked to appear before the Union Public Service Commission?

SHRI ANIL K. CHANDA: They can apply for the U.P.S.C. quota also.

श्री नवाबींसह चौहान . क्या यह सच है कि कुछ दिन पूर्व जब कि इनको प्योरली टेम्पोरेरी बेसिस पर प्रोमोट किया गया था उस वक्त ३३ परसेंट का कोटा डिपार्टमेंटल, इंटरनल, कैंडीडेट्स के लिये फिक्सड़ था, ३३ परसेट का कोटा ध्राउट-साइडर्स के लिये ग्रीर ३३ परसेट का कोटा एप्रेटिस कैंडीडेट्स के लिये था ?

SHRI ANIL K. CHANDA: Originally, 75 per cent. were by direct recruitment and 25 per cent. were by promotion. Now we have made it 33 1/3 per cent. by promotion and 66 2/3 per cent. by recruitment.